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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 63 (RE-2006) 2004-09

NEW DELHI: the 12th October, 2006

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures (Volume-I):

1. Sl. No. 39 of Appendix 1 to Handbook of Procedures, (Volume I) stands amended as under:

Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Assistant Development Commissioner, NSEZ, Noida Dadri Road, Phase II, Noida Distt., Gautam Budh Nagar – 201305 (UP)	Fax : 951202562314 E-mail: dcnepz@nda.vsnl.net.in Ph:-95120-2562315 Website-www.nepz.com	Units situated in Noida Special Economic Zone and EOU/SEZs situated in Delhi, Uttar Pradesh, Uttranchal, Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, Rajasthan and Chandigarh
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This issues in public interest.

(K.T.CHACKO)

DIRECTOR GENERAL OF FOREIGN TRADE

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